

29) 25.08.1999

Shri M. S. Ramamurthy for the applicant. Shri V. S. Masurkar for the respondents.

The Learned Counsel for the applicant makes a submission that the applicant has since been promoted and therefore, his grievance no longer remains. He makes a prayer to withdraw the O.A.

Prayer allowed. The O.A. is dismissed as withdrawn. No order as to costs.

(A. M. Sivadas)

Member (J).

(D. S. Bawej)

Member (A).

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Order/Judgement despatched  
to App. .... respondent(s)  
on 25/8/99

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